

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH,
COURT NO. I

CUSTOMS APPEAL NO. 2655 OF 2012

[Arising out of the Order-in-Original No. 20/SU/Commr./2012 dated 29/05/2012 passed by The Commissioner of Customs (Preventive), New Delhi.]

M/s Ali Trading Exposition,
N-61, Greater Kailash – I,
New Delhi – 110 048.

.....Appellant

Versus

**Commissioner of Customs,
(Preventive),**
New Customs House, Near IGI Airport,
New Delhi – 110 037

....Respondent

APPEARANCE:

None for the appellant.
Shri Shashi Kant Sharma, Authorized Representative for the
Department

CORAM:

**HON'BLE JUSTICE MR. DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

DATE OF HEARING/DECISION : 30.04.2025

P.V. SUBBA RAO

Appeal is dismissed. For order see order of date in
Customs Appeal No. 2654 of 2012.

(Order dictated and pronounced in open court.)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**